

F.No.01(01)/Roster/CESTAT/2018
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated: 22.02.2018

ORDER NO. 31 of 2018

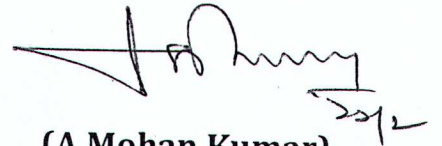
Hon'ble President is pleased to order the following sitting commencing from **26.02.2018 to 01.03.2018** or till further orders, whichever is earlier, for **CESTAT Mumbai** to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Ms. Archana Wadhwa, Member (Judicial) and Hon'ble Sh. Raju, Member (Technical)	From 26.2.2018 to 01.03.2018	Customs and Excise Division Bench matters
Hon'ble Shri Ramesh Nair, Member (Judicial) and Hon'ble Shri C.J. Mathew, Member (T)	From 26.2.2018 to 01.03.2018	Service Division Tax Bench matters

Note :

1. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.
2. On every Friday afternoon special bench sittings will be notified, if any.

By Order



(A.Mohan Kumar)
Registrar

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SPS to Hon'ble President/Hon'ble Members/P.A. Registrar/ Dy.Registrar/ Asstt.Registrar /Bar Association/CDR/SDRs /Notice Board/ Website/Guard File/Office Copy.


Dy. Registrar